

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/207/CAA/2017
NAME OF THE TRANSFEROR 1 : I GEFI SOFTWARE INDIA PVT LTD
NAME OF THE TRANSFEROR 2 : FINANCIAL OBJECTS SOFTWARE (IND) P LTD
NAME OF THE TRANSFEREE : TEMENOS INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NAVEEN KUMAR MURTHI

G.V. MOHAN KUMAR

Counsel for Applicant



ORDER

Heard. Reserved for order.

sd/-
MEMBER (JUDICIAL)

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